



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/5980/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Sukhdev Singh,
S/o. Sh. Sansar Singh,
R/o. Liar P.O. Pouni
Teh. Reasi, Distt. Udhampur,
Age: 25 years;

2. Mareena
W/o.Late Rashid Mohd.,
R/o. Lahar, Pouni, Teh. Reasi, Distt., Udhampur,
Age: 32 years

...Applicants

Advocate: Mr. Natin Bhasin

Versus

1. State of Jammu and Kashmir
Through Commissioner-cum-Secretary to Govt.,
Education Department, J&K Govt.,
Civil Secretariat, Jammu;

2. Director School Education,
Jammu;

3. Chief Education Officer,
Udhampur;



4. Raj Kumar,
S/o. Sh. Nanak Chand,
R/o. Khanari P.O. Pouni,
Teh. Reasi, Distt. Udhampur;
5. Rajinder,
S/o. Sh. Dharam Chand,
R/o. Pouria, P.O. Pouni,
Teh. Reasi, Distt. Udhampur.

...Respondents

(Advocate: Mr. Sudesh Magotra, Dy. Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicants does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicants, the T.A. is dismissed as not pressed.
3. No order as to cost.

(Anand Mathur)
Member (A)
“asvs”

(Rakesh Sagar Jain)
Member (J)